

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

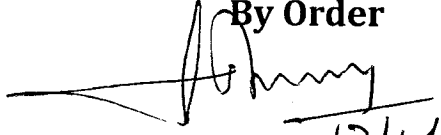
Dated: 13.12.2017

ORDER NO. 171 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **166 of 2017 for CESTAT Delhi** to the extent indicated below :-

On 15.12.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard/ relisted matters:

ST/1559/2011
C/53234/2014

By Order

13/12/17
(A.Mohan Kumar)
Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar